

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 321/94.

Date of Order: 23-6-97

Between:

- | | |
|----------------------------|------------------------|
| 1. V.Prasad Rao. | 25. G.Ilyaiiah. |
| 2. Tandra Mallaiah. | 26. G.Muthaiah. |
| 3. Easwar Rao. | 27. Bakka Musaiah. |
| 4. Talari Narasimhulu | 28. K.Narasaiah. |
| 5. Molla Rukumoddin. | 29. Mallesh |
| 6. Puttala Narasimha. | 30. Pochaiah. |
| 7. B.Laxmaiah. | 31. N.Anthaiah. |
| 8. Bodala Balraj. | 32. M.Jeevarathnam. |
| 9. Chiluki Swamy. | 33. G.Anthaiah. |
| 10. David. | 34. Channaiah. |
| 11. Durgam Cheru Anthaiah. | 35. Jayanandams |
| 12. Lingala Yadagiri. | 36. Vijayalu. |
| 13. E.Laxmaiah. | 37. Kistaiah |
| 14. Venampalli Padmaiah. | 38. Laxmaiah. |
| 15. K.Istari. | 39. Gowraiah. |
| 16. Avula Narasimha. | 40. Panga Sailu. |
| 17. G.Venkateswar Rao. | 41. V.Saraiah. |
| 18. G.Yadagiri. | 42. Anthaiah. |
| 19. P.Anjaiah. | 43. M.Janimiya. |
| 20. M.Yadagiri. | 44. E.Mallaiah. |
| 21. J.Chandraiah. | 45. Kazemiya. |
| 22. T.Sathaiah. | 46. Chandmiya. |
| 23. Sankat Pentaiah. | 47. Lingaiah. |
| 24. M.Narasimha. | 48. Sakali Chandraiah. |

.. Applicants.

and

1. DRM(P) BC/SC
Secunderabad.
2. The General Manager,
S.C.Rly, Secunderabad.
3. The Chief Administrative Officer,
Construction, SC Rly, Secunderabad.
4. The DEN/SC, Sanchalan Bhavan,
Secunderabad.

p.t.o.

5. The DEN/SC Construction,
Sanchalan Bhavan, Secunderabad.
 6. Chief Personal Officer, Secunderabad.
 7. Venkata Swamy.
 8. Ramchander.
 9. Jayachandra
 10. Raghuan.
 11. B. Satyam.
 12. Ellaiah.
 13. Komaraiah.
 14. T. Sammaiah.
 15. S.K. Satyanarayana.
 16. K. Venkata Ramaiah.
 17. Ilyiah.
 18. Kumaraswamy.
 19. Pandari.
 20. Siddulu.
 21. Kumaraswamy.
 22. C. Lingaiah.
 23. Ramaswamy.
 24. Laxmaiah.
 25. K. Sudhakar
 26. M. Samruaiah
 27. K. Venkateswham.
 28. D. Kumaraswamy.
 29. Sk. Ahmed Ali.
 30. S. Venkataiah.
 31. Mallaiah.
 32. S. Janardhan.
 33. K. Madhava Rao A.
 34. Mohd, Ulus.
 35. Rajaiah.
 36. V. Bikshapathi.
 37. Mallaiah.
 38. Ellaiah.
 39. Sammaiah.
 40. Shankaraiah.
 41. Ajaykumar.
 42. V. Jocl b.
 43. Sk. Cosman Abbas Miya.
 44. T. Hingai Ramchander.
 45. S. Venkateshwarlu B.
 46. S. Venkateswarlu C.
 47. B. Narasinga Rao.
 48. A. Kumaraswamy.
 49. Mallaiah Komaraiah.
- .. Respondents.

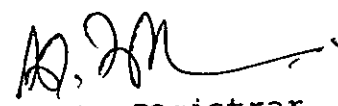
For the Applicants: Mr. Y.V. Chalapathi Rao, Advocate.

For the Respondents: Mr. V. Rajeswar Rao, Addl CGSC for Mr. N.V. Ramana
Addl. CGSC.

CORAM: THE HON'BLE MR. H. RAJENDRA PRASAD : MEMBER (ADMN)
THE HON'BLE MR. A.M. SIVA DAS : MEMBER (JUDGE)

The Tribunal made the following Order:-

Neither the counsel for the applicant nor the applicant
is present. Counsel for Respondents Sri V. Rajeswar Rao present for
Sri N.V. Ramana. O.A. dismissed for default.


Deputy Registrar

TO

1. The DRM(P)BG/SC,
Secunderabad.
2. The General Manager,
SC Rly, Secunderabad.
3. The Chief Administrative Officer,
Construction, SC Rly, Secunderabad.
4. The DEN/SC Sanchalan Bhavan,
Secunderabad.
5. The DEN/SC Construction,
Sanchalan Bhavan, Secunderabad.
6. The Chief Personal Officer, Secunderabad.
7. One copy to Mr. Y.V.Chalapathi Rao, Advocate, CAT.Hyd.
N.V. Ramana
8. One copy to Mr. ~~Y.V.Chalapathi Rao~~ Addl.CGSC.CAT.Hyd.
9. One spare copy.

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T. COURT

11/7/97

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COMPALED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

The Hon'ble Mr. A. M. Srinivas: M(D).

Dated: 23-6 -1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

C.A.No. 321/94

T.A.No. (w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

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केन्द्रीय प्रशासनिक
Central Admin
ट्रिब्यूनल
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